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ITEM NO.MM-3

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 598 OF 2013

ANEESH D. LAWANDE & ANR

Petitioner(s)

VERSUS

STATE OF GOA & ORS

Respondent(s)

(With appln(s) for ex-parte stay and office report)

WITH SLP(C) NO. 24238 of 2013

(With prayer for interim relief and office report)

Date: 29/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv. (Mentioned by)
Mr. Jayant Mohan, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List tomorrow i.e. 30th July, 2013 in the Mentioning List
before an appropriate Bench.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master